

>

Title: Need to set up ECHS Polyclinics in Chamarajanagar Parliamentary Constituency in Karnataka.

SHRI R. DHARUVANARAYANA (CHAMRAJANAGAR): I would like to draw the kind attention of the Government regarding sanction of ECHS Polyclinics in my Parliamentary Constituency i.e., in Chamarajanagar District (Karnataka State).

I would like to state that the Union Government sanctioned about 199 new Polyclinics (eight of them in Karnataka) in India for the benefit of ex-servicemen living in far-flung areas with an estimated cost of Rs.141 Crores. But I am sad to inform that Chamarajanagar District has not been included in the above sanctioned list.

Chamarajanagar Lok Sabha Constituency is a "Reserved Constituency" and it is one of the most backward Districts in Karnataka, according to Dr. Nanjundappa's Committee report on redressal of "Regional Imbalance" and ranked 25th in the State Human Resource Development Index. Population of SC/ST category in this District is about 40%. The Ex-servicemen population also has fair share of the poor and backward.

Chamarajanagar District of my Constituency contains 4 Taluks and in this District, the population of Ex-Servicemen and their dependents is quite substantial. The distance to the nearest ECHS Polyclinic is presently more than 100 Kms. from the District borders. Hence, they are not in a position to avail the ECHS facilities due to expenditure involved in traveling to a distant place.

Hence, I humbly request the Union Government to sanction ECHS Polyclinics in my Constituency i.e., in Chamarajanagar District Headquarters (Karnataka State) for the benefit of Ex-servicemen and their dependents.